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**BEFORE THE AJUDICATING AUTHORITY  
(NATIONAL COMPANY LAW TRIBUNAL)  
AHMEDABAD BENCH  
AHMEDABAD**

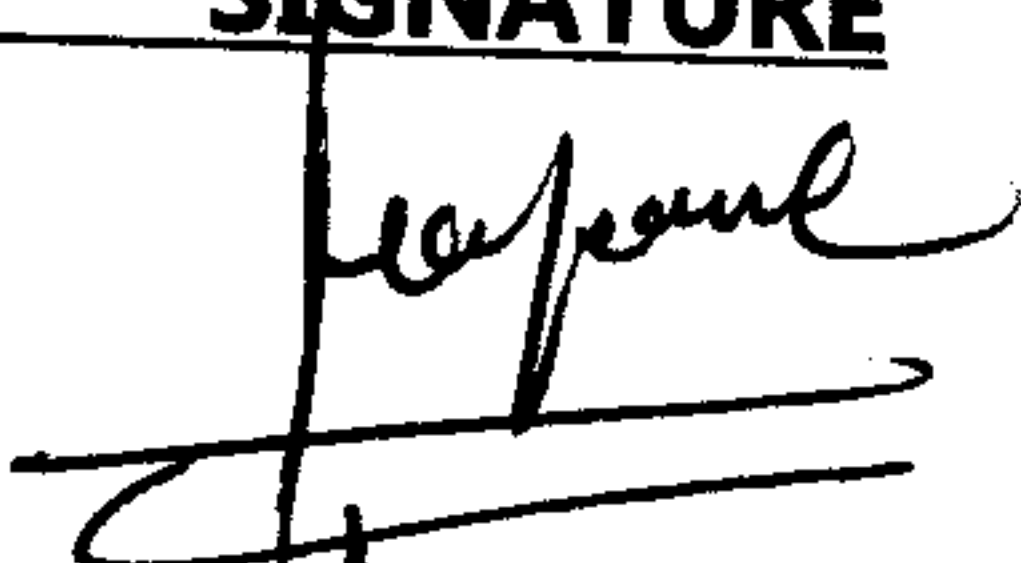
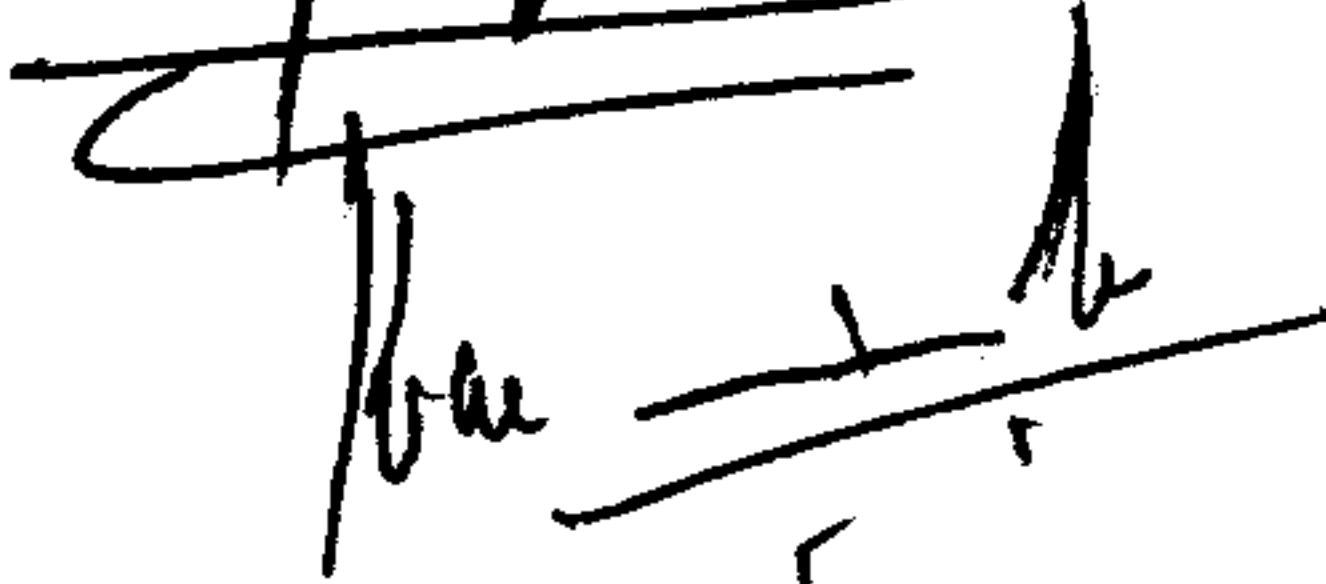
C.P. (I.B) No. 162/9/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.05.2018**

Name of the Company: SMC Industries Pvt Ltd.  
V/s.  
Shaifali Rolls Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	CA (AN) HITEN PARIKH	PCA	Petitioner	
2.	Kunal P Vaishnav	Advocate.	Respondent	

**ORDER**

PCA Mr. Hiten Parikh is present for the Operational Creditor/ Petitioner. Advocate Mr. Kunal Vaishnav is present for the Respondent.

Objections filed by the Respondent.

Heard the arguments of learned Counsel for the Petitioner and the learned Counsel for the Respondent.

The order is reserved.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

Dated this the 9th day of May, 2018.

  
**HARIHAR PRAKASH CHATURVEDI**  
**MEMBER JUDICIAL**